

(c) and (d). As a matter of policy Indian Missions abroad do not conduct publicity through paid advertisements by the Government. Our Press Releases however are carried sometimes by the newspapers free of charge.

(e) Question does not arise.

12:34 hrs.

PAPERS LAID ON THE TABLE  
STATEMENT ON THE VISIT OF FOREIGN  
MINISTER OF JAPAN TO INDIA AND  
ANNUAL REPORT OF CENTRAL COAL  
MINES RESCUE STATION COMMITTEE,  
DHANBAD FOR 1974-75

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): Sir,  
I beg to lay on the Table (1) A state-  
ment (Hindi and English versions) on  
the visit of the Foreign Minister of  
Japan to India from July 19 to 22, 1977.  
[Placed in Library, See No. LT-  
843/77].

(2) A copy of the Annual Report  
(Hindi and English versions) on the  
working of the Central Coal Mines  
Rescue Stations Committee, Dhanbad,  
for the year 1974-75. [Placed in Library,  
See No. LT-844/77].

#### RE. CALLING ATTENTION NOTICE

ठाकुर बलदेव सिंह (जम्मू) : अध्यक्ष  
महोदय, पृष्ठ सैक्टर में पाकिस्तानी फौजियों  
ने भारतीयों के ऊपर पिछले छः दिनों फायरिंग  
की है। सात पाकिस्तानी और तीन भारतीय  
जख्मी हुए हैं—समाचार और पैट्रियट  
रिपोर्ट। पाकिस्तानियों द्वारा दर्जनों केसेज  
कैटल लिफ्टिंग के छम्ब-जोरियां सैक्टर  
में पिछले चन्द दिनों से हो रहे हैं। मैंने काल  
अटेंशन भी दिया और तीन बार शॉर्ट  
नोटिस क्वेश्चन भी दिया लेकिन मुताल्लिका  
मिनिस्टर से कोई जवाब नहीं मिला।  
जम्मू-कश्मीर का यह हिस्सा पाकिस्तान  
के साथ है और लोगों को डर है कि 1971  
की लड़ाई में जैसे छम्ब इलाका पाकिस्तान  
को दे दिया गया था वैसे ही फिर और कोई  
इलाका तो नहीं दिया जा रहा है, क्योंकि  
सरकार ने कोई ब्यान नहीं दिया है। सरकार  
से अनुरोध है कि इस पर कोई स्टेटमेंट दे,  
जिससे क्लेरिफिकेशन हो और शंका दूर हो।

12:35 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STRIKE IN KIRIBURU IRON  
ORE MINES.

SHRI C. K. CHANDRAPPA  
(Cannanore): Sir, I call the attention  
of the Minister of Steel and Mines to  
the following matter of urgent public  
importance and I request that he may  
make a statement thereon:

"Reported indefinite strike in the  
Kiriburu Iron Ore Mines of National  
Mineral Development Corporation  
following the failure of conciliation  
efforts."

THE MINISTER OF STEEL AND  
MINES (SHRI BIJU PATNAIK):  
Kiriburu is one of the major mechanised  
iron ore mines of the National Mineral  
Development Corporation located in  
Singhbhum district of Bihar with about  
1,600 employees. A scheme for ex-  
pansion and modification of the scheme  
to produce annually 1.17 million tonnes  
of lump ore and 2.66 million tonnes of  
fines to meet the requirements of Bokaro  
Steel Plant has recently been completed  
and is undergoing commissioning trials.

The wages of N.M.D.C. workmen  
are being paid in accordance with the  
tri-partite wage settlement arrived at  
between the unions of N.M.D.C. and  
the Management in the presence of the  
Deputy Chief Labour Commissioner  
(Central). As per this agreement the  
minimum wage paid to the lowest cate-  
gory is basic Rs. 290 per month, fixed  
D.A. Rs. 62 per month and variable  
D.A. Rs. 55.30 per month, totalling Rs.  
407.30 per month. Additionally, the  
employees and their dependents are  
entitled to free medical facilities and  
free educational facilities for their chil-  
dren. Housing is also being provided  
for 70 per cent of employees at subsid-  
ised rent and those not provided with  
houses get house rent allowance. Trans-  
port facilities are provided from place  
of residence to worksite.

The Jharkhand Mazdoor Sargh,  
N.M.D.C. Workers Union, N.M.D.C.  
Shramik Sargh, Kiriburu jointly sub-  
mitted on 1-6-77 a notice to go on strike  
from 18-7-77 if 46 demands presented  
by them were not acceded to. The Man-  
agement initiated discussions with the  
Union representatives and the matter  
was also taken up in conciliation pro-  
ceedings on 8th and 9th July, 1977 by  
the Assistant Labour Commissioner  
(Central), Chaibasa. The conciliation  
proceedings ended in failure but the